

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/11761/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Biswajit Chakraborty,
Special Judge, CBI, Assam,
Addl. Court No. II, Chandmari, Guwahati-3.

Dated Guwahati, the th 5 December, 2022.

Sub:- **Vehicle permission.**

Ref:- Your letter No. SPL/CBI/Addl.-II/143-2022/615 dated 30.11.2022.

Sir,

With reference to the above, I am directed to inform you that your **family members, have been granted permission to use your official vehicle during the to and fro Journey to Dhubri** for two days on 03.12.2022 and 04.12.2022.

Yours faithfully,

sh.

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/11762/A, dated , 05-12-2022

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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